

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 57 OF 2016 &
IA NOS. 144 & 145 OF 2016**

Dated: 4th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jharkhand Bijli Vitran Nigam Ltd.

...Appellant(s)

Versus

Sri Ram Steels & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aabhas Parimal

Counsel for the Respondent(s) : Mr. Mohit Kr. Shah for R-1

Mr. Farrukh Rasheed for R-2

ORDER

It is represented that counsel for the appellant has fractured his leg.

List the matter on **10.05.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**